

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.63/1353/2018  
M.A. No.63/152/2019**

**Date of decision: 24.01.2019**

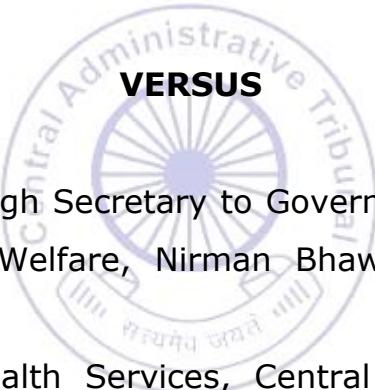
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

V. Kaviyarasan, aged 37 years, S/o V. Vishwalingam, R/o 3451/2, Sector-38, Chandigarh, presently posted as Drug Inspector, Government of India, CDSCO, Village Sheetalpur, Tehsil Baddi, District Solan (HP) 173205. Group B, Gazetted.

**... APPLICANT**

**VERSUS**



1. Union of India through Secretary to Government of India, Ministry of Health and Family Welfare, Nirman Bhawan, C-Wing, New Delhi-110001.
2. Director General Health Services, Central Drugs Standard Control Organization, FDA Bhawan, Kotla Road, New Delhi-110003.
3. Sh. B.K. Samantary, Deputy Drug Controller, Village Sheetalpur, Tehsil Baddi, District Solan (HP) 173205.
4. Sh. Basant Mittal, State Drug Inspector, SAI Road, Baddi, District Solan, Himachal Pradesh-173205.
5. M/s Redico Remedies, 123, Mandhala, Barotiwala, District Solan, HP-174103 through its CEO, Vikramjit Singh Sawhney-173205.

**... RESPONDENTS**

**PRESENT:** Sh. Akash Soni vice Sh. Hiten Nehra, counsel for the applicant.

Sh. Ram Lal Gupta, counsel for the respondent No.1 and 2.

Sh. Shailendra Sharma, counsel for respondent no.5

Sh. J.P. Bhat, counsel for respondent no.4.

None for respondent no.3.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the parties are in agreement that this O.A. has been rendered infructuous as the respondents have revoked the impugned suspension order of the applicant and prayed that the O.A. may be disposed of as such.
2. Ordered accordingly. M.A. also stands disposed of.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 24.01.2019.

Place: Chandigarh.

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